

Sl. No.	States	Sanction	Disbursement	Beneficiaries
21.	Puducherry	51.00	16.00	300
22.	Punjab	141.00	37.50	500
23.	Rajasthan	1,963.90	1,819.74	30285
24.	Tamil Nadu	8,013.84	6,495.77	169274
25.	Telangana	1,712.40	1,442.70	32553
26.	Uttar Pradesh	937.25	620.12	26683
27.	Uttarakhand	361.24	331.89	2928
28.	West Bengal	2,477.29	1,968.79	54072
TOTAL		36,024.29	30,238.38	735239

Balika Samridhhi Yojana in Uttarakhand

‡2979. SHRI MAHENDRA SINGH MAHRA: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) the details of the funds allocated to the State of Uttarakhand under Balika Samridhhi Yojana in the financial year 2013-14 and 2014-15;

(b) if not, the reasons for not allocating the funds to the State under this scheme; and

(c) whether Government would consider to formulate any special scheme for the backward and hilly States of the country, and if not, the reasons therefor?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI): (a) to (c) Balika Samridhhi Yojana has been discontinued from Eleventh Plan onwards and at present the scheme is not in existence either as Central Scheme or Centrally Sponsored Scheme. The Ministry of Women and Child Development is implementing various schemes/programmes for the welfare and development of women and children in the country, including backward and hilly States of the country. The details of such schemes are available in the Annual Report of the Ministry, which are available in the Library of Rajya Sabha Secretariat and also on the Ministry's website www.wcd@nic.in.

‡Original notice of the question was received in Hindi.